

to the DRDAs/Zilla Parishads was generally favoured.

7. Under Social Forestry, the State secretaries desired that Social/Water conservation works along-with water harvesting structures taken up to ensure survival of plantation be eligible charge on the earmarked social forestry funds.
8. The State Secretaries did not favour the release of funds under Rural Employment Programmes to the village panchayats as in that case the distribution of funds will be too thin and it would not be possible to take up worth-while works.

Proposal to give up Comprehensive Crop Insurance Scheme

1364. SHRI V. SOBHANADREESWARA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is any proposal under consideration of Union Government of giving up Comprehensive Crop Insurance Scheme; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATES IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) No, Sir.

(b) Does not arise.

Delay in Clearance of Nagarjuna Sagar Left Canal Project

1365. SHRI V. SOBHANADREESWARA RAO : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Kakarla Major, Rangapuram Major and other projects under Nagarjuna Sagar Left Canal System in Krishna district of A. P. are pending of with the Ministry for clearance ;

(b) whether the Government of Andhra Pradesh has submitted any alternative compensatory afforestation proposals ; and

(c) the likely date by which the clearance will be given ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Proposals for diversion of 231.797 ha of forest land for Kakarla Major, Rangapuram Major and other projects under Nagarjuna Sagar left Canal System in Krishna, Nalgouda and Khamman Districts have been received and are awaiting decision under Forest (Conservation) Act, 1980.

(b) and (c). State Government who have proposed Compensatory Afforestation only in degraded forest land have been requested to identify non-forest land for this purpose. The proposal can be taken up for consideration only after the requisite information is made available by the project authorities.

Control of Black Shank Diseases in Tobacco

1366. SHRI V. SOBHANADREESWARA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Central Tobacco Research Institute, Hunsur has successfully used ridomil 25 per cent WP for controlling damping off and black shank diseases in tobacco;

(b) if so, whether the Registration Committee will approve the use of ridomil for control of pests on tobacco; and

(c) if not the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRI HARI KRISHNA SHASTRI) : (a) Yes, Sir.

(b) and (c). M/s Hindustan Ceiba Geigy Ltd. the sole manufacturer of this product has not applied for registration of ridomil 25% WP for use on tobacco crop and, therefore, the question of approving the use of this formulation for the control of pests and diseases of Tobacco does not arise.